## GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:3543 ANSWERED ON:16.12.2005 SWAJALDHARA RURAL DRINKING WATER PROJECTS Maharia Shri Subhash

## Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the budget allocation to each State during the year 2005-06 for the implementation of the Swajaldhara Yojana;

(b) the maximum limit of cost of such a project; and

(c) the extent of benefit accrued to each State under the Swajaldhara Yojana particularly in Rajasthan till date, State-wise?

## Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI A. NARENDRA)

(a) As per Swajaldhara Guidelines, upto 20% of the annual budget provision for Accelerated Rural Water Supply Programme (ARWSP) is earmarked for the projects under Swajaldhara. The State-wise allocation under Swajaldhara for the financial year 2005-06 is as per Statement annexed.

(b) No maximum limit of cost of project has been prescribed in Swajaldhara Guidelines.

(c) The benefits under Swajaldhara are institutionalization of community participation in rural drinking water sector. The panchayats/communities have the powers to plan, implement, operate, maintain and manage a scheme chosen by them with full ownership of assets. The number of projects approved till date under Swajaldhara including Rajasthan, is indicated in the Statement annexed.

## Annexure

Statement referred to in parts (a) and (c) of the Lok Sabha Unstarred Question no. 3543 to be answered on 16.12.2005.

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State / UT Central allocation Number of projects approved
for the year 2005 till date since
    inception of Scheme
    in 2002-03
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1 A & N Island 25.01
                                 No project received
                                      2631
2 Andhra Pradesh 3045.35
3 Arunachal Pradesh 933.61
                                         181
4 Assam 1571.29 502
5 Bihar 2232.74
                             8492
6 Chhattisgarh 750.97 163
7 D & N Haveli 16.67 1
8 Delhi 12.5 No project received
9 Goa 28.05 No project received
10 Gujarat 1629.73 423
11 Haryana 511.69 364
12 Himachal Pradesh 1250.82
                                          1352
13 Jammu & Kashmir 2900.6
                                         2497

        14 Jharkhand
        805.61
        161

        15 Karnataka
        2253.99
        672

15 Karnataka 2253.99 6
16 Kerala 784.65 272
17 Madhya Pradesh 2200.27
                            272
                                         2244
18 Maharashtra 4019.88
                                   1370
19 Manipur 320.93 No project received
20 Meghalaya 366.77 43
21 Mizoram 262.58
                             19
22 Nagaland 270.91
                                30
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 23 Orissa 1807.4
 1085

 24 Pondicherry 12.5
 No project received

 25 Punjab 530.53
 20

 26 Rajasthan 4580.72
 2018

 27 Sikkim 112.53
 No project received

 28 Tamil Nadu 1730.13
 1441

 29 Tripura 325.1
 195

 30 Uttar Pradesh 3608.1
 1987

 31 Uttaranchal 834.12
 349

 32 West Bengal 1938.9
 135

Total 41674.65 28647